(b) Keeping in view that four new regional offices of the Ministry of Environment, Forest and Climate Change have recently been opened, as of now the Ministry is not considering any proposal to open a regional office at Jaipur.

Judgements and orders of NGT

1245. SHRI K.T.S. TULSI: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether any analysis of judgements and orders of NGT has been made and if so, the result of the study; and

(b) whether the study came to the conclusion that no decision of NGT was irrational and failed to cure any environmental evil or wake up the pollution control boards, if so, the summary of the analysis?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The Ministry of Environment, Forest and Climate Change, the administrative Ministry of the National Green Tribunal (NGT), has not made any analysis or study of judgements and orders of NGT.

Sulphur dioxide emission from thermal plants

1246. SHRI K.T.S. TULSI: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state :

(a) the percentage of sulphur dioxide emission from thermal plants in India as compared to the total sulphur dioxide by all industries in India; and

(b) the percentage of mercury emission from all the power plants in India as compared to emission from all the power plants?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) and (b) The information is being collected and will be laid on the Table of the House.

Status of poaching of tigers

1247. SHRI BAISHNAB PARIDA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) the status of poaching of tigers in the country and how far has it been controlled;

(b) whether all the tiger reserves in the country have been provided special force personnel to control such a loss and if so, the details thereof; and